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**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH
(CIRCUIT AT PORT BLAIR)**

No. O.A351/27/2015

Date of Order: 19.12.2018

Present: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

ABDUL KHADAR

-VS-

POLICE

For the Applicant(s): None

For the Respondent(s): Mr. S K Mandal, Counsel
Mr. S C Misra, Counsel

ORDER (Oral)

Per: Bidisha Banerjee, Member (J)

When the matter was called out, Lt. Counsel Md. Tabraiz submits that he has retired from this matter as the applicant's counsel.

2. Since no one appeared on behalf of the applicant to represent the case, it seems that the applicant does not want to pursue the matter anymore. Accordingly, the matter is dismissed for default, invoking Rule 15(1) of the CAT (Procedure) Rules, 1987.

(Nandita Chatterjee)
Administrative Member

(Bidisha Banerjee)
Judicial Member

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